

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 280/252/ND/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Pr Commissioner of Income Tax Vs. Salasar Polymers Pvt. Ltd. & ROC

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner: None

For the Respondent: Ms. Easha Kadian, Standing Counsel for IT Dept.
Mr. Zoheb Hussain, Sr. Standing Counsel for Revenue
with Mr. Piyush Goyal

ORDER

Present none. In the interest of justice, re-notify this case on 18th January, 2018. Court notice be issued to the petitioner through counsel.

-s-d-1

(Ina Malhotra)
Member (J)